

Assistance for Installation of Hand-Pumps in Orissa

376. SHRI SRIKANTA JENA: Will the PRIME MINISTER be pleased to state:

(a) whether the Government of Orissa has sought financial assistance for installation of hand pumps in the rural and drought affected areas;

(b) if so, the details thereof; and

(c) the number of the hand pumps installed so far in these areas?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI UTTAMBHAI H.PATEL): (a) No, Sir.

(b) and (c). Do not arise.

(English)

Export of Sandalwood from Tamil Nadu

377. DR. RAJAGOPALAN SRIDHARAN: Will the PRIME MINISTER be pleased to state

(a) whether the Government of Tamil Nadu has asked the Central Government to permit the export of Sandalwood from the State to overseas recently;

(b) if so, the details thereof; and

(c) the action taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHEED): (a) Yes, Sir.

(b) Hon'ble Chief Minister of Tamil Nadu has addressed a letter on 1.8.92 to the

Hon'ble Prime Minister for lifting the ban on export of sandalwood in all forms (including logs and billets) so that the State Government can hope to compete on a global scale to get a competitive price for sandalwood. It has also been requested that if, for any reason this is not possible, the provisions for exporting sandalwood in the form of powder, chips, dust and flakes not exceeding 50 grams may be retained in the new Export and Import Policy 1992-97.

(c) A meeting was convened of the concerned Departments to examine the above proposal. It has been decided in consultation with the Ministry of Environment & Forests and Office of the Development Commissioner (Handicrafts) to retain the ban on export of sandalwood in the form of logs, billets, powder, chips, dust and flakes on environmental grounds. Export of sandalwood in other forms, namely, handicrafts, oil and other value added items is freely permissible subject to fulfilment of certain conditions.

(Translation)

Number of Posts in Sindri Fertiliser Unit

378. SHRI LALIT ORAON: Will the PRIME MINISTER be pleased to state:

(a) the number of sanctioned posts in technical and non-technical cadres under category 1, 2, 3 and 4 in Sindri Fertilizer plant (Bihar), categorywise;

(b) the number of posts reserved for scheduled tribes and scheduled castes out of them in each category;

(c) the number of the officers and workers belonging to general category, scheduled castes and scheduled tribes appointed against the existing sanctioned posts in the aforesaid cadres; and